

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Sh. Naveen Kumar Sharma S/o Sh. M.R. Sharma (3367)	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the Court of Ms. Kaveri Baweja, District Judge, (Commercial Court)-07, Central District, Tis Hazari Courts, Delhi. (Newly created court)
2.	Sh Rohit Mishra, S/o Sh. Rajendra Prasad Mishra,	Sr. PA temporarily posted in the Office Pool, East District, Karkardooma Courts, Delhi.	Sr. PA in the Court of Sh. Chandra Shekhar, District Judge (Commercial Court)-02, East District, Karkardooma Courts, Delhi. (Newly Created Court)
3.	Ms. Anjana Kumari, D/o Sh Desh Raj	PA temporarily posted in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.	PA in the Court of Sh. Gajender Singh Nagar, ASJ (SC-RC)-02, East District, Karkardooma Courts, Delhi. (Newly Created Court)
4.	Sh. Vijay Kumar, S/o Sh. Tejpal Singh	PA temporarily posted in the Office Pool, South-East District, Saket Courts, New Delhi.	PA in the Court of Sh. Sandeep Gupta, ASJ (SC-RC)-01, East District, Karkardooma Courts, Delhi. (Newly Created Court)
5.	Ms. Ankita Jain, D/o Sh Manoj Kumar Jain	PA temporarily posted in the Office Pool, East District, Karkardooma Courts, Delhi.	PA in the Court of Sh. Satvir Singh Lamba, ASJ (SC-POCSO), East District, Karkardooma Courts, Delhi. (Newly Created Court)
6.	Ms. Ridhi Purohit, D/o Sh Mohan Chandra Purohit	PA temporarily posted in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.	PA in the Court of Ms. Shubhi Gupta, Civil Judge, East District, Karkardooma Courts, Delhi. (Newly Created Court)
7.	Sh. Gyan Babu, S/o Sh Nokhe Lal	PA temporarily posted in the Office Pool, East District, Karkardooma Courts, Delhi.	PA in the court of Sh. Ajay Kumar Jain, District Judge (Commercial Court)-03, Shahdara District, Karkardooma Courts, Delhi. (Newly Created Court)
8.	Ms. Pratibha Kumari, D/o-Sh. Pradeep Chaudhary	PA temporarily attached in the Court of Ms. Akanksha, MM (Mahila Court)-05, West District, Tis Hazari Courts, Delhi.	PA in the Court of Ms. Anu Grover Baliga, District Judge (Commercial Court)-04, Shahdara District, Karkardooma Court, Delhi. (Newly Created Court)
9.	Sh. Ateek Ahamad Malik, S/o Sh Mohd Harun	PA temporarily attached in the Office Pool, New Delhi District, Patiala House Courts, New Delhi..	PA in the Court of Ms. Niti Phutela, ASJ (SC-POCSO), Shahdara District, Karkardooma Courts, Delhi. (Newly Created Court)
10.	Ms Vishakha, D/o Sh Charan Singh	PA temporarily attached in the Court of Sh. Tushar Gupta, MM-08, New Delhi District, Patiala House Courts, New Delhi	PA in the Court of Ms. Deepakshi Rana, MM-08, Shahdara District, Karkardooma Courts, Delhi. (Newly Created Court)
11.	Sh. Vishwajeet Verma, S/o Sh Vijay Verma	PA temporarily attached in the Office Pool, North-West District, Rohini Courts, Delhi.	PA in the court of Sh. Dev Chaudhary, MM-07, Shahdara District, Karkardooma Courts, Delhi. (Newly Created Court)
12.	Sh. Naresh S/o Sh Devi Prasad	PA temporarily attached in the Office Pool, North-West District, Rohini Courts, Delhi.	PA in the Court of Sh. Aman Kumar Sharma, Civil Judge-02, Shahdara District, Karkardooma Courts, Delhi. (Newly Created Court)

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13.	Sh. Pankaj Kumar, S/o- Sh. Krishan Kurari	PA temporarily attached in the court of Sh. Ajay Narwal, MM-01, New Delhi District, Patiala House Courts, New Delhi.	PA in the Court of Ms. Charu Gupta, ASJ (SC-POCSO), North-East District, Karkardooma Courts, Delhi. (Newly Created Court)
14.	Sh. Salman Ahmad S/o Sh Ali Ahmad	PA temporarily attached in the Office Pool, New Delhi District, Patiala House Courts, New Delhi.	PA in the Court of Ms. Arushi Parwal, MM (Mahila Court)-02, North-East District, Karkardooma Courts, Delhi. (Newly Created Court)
15.	Sh. Suresh S/o- Sh. Lekhram	PA temporarily attached in the Office Pool, North District, Rohini Courts, Delhi.	PA in the Court of Sh. Vaibhav Kumar, MM-04, North-East District, Karkardooma Courts, Delhi. (Newly Created Court)

Note Non-compliance of the transfer/posting order or immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

GIRISH KATHPALIA
25.8.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI
25 AUG 2022

62938-63038

No. _____ /Admn-I/P & T/HQs/2022

Dated, Delhi the _____

Copy forwarded for information and necessary action to:-

1. The Registrar, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, West/NDD/South-East/North/North-West/East/North-East/Shahdara, Delhi/ New Delhi.
3. The Ld. Officer In-charges, Accounts Branch, Central/ West/NDD/South-East/North/North-West/East/North-East/Shahdara, Delhi/ New Delhi.
4. The Personal Office of the undersigned.
5. The Officers/Officials concerned.
6. The Sr. A.O (J) / A.O.(J) Admn. Branch, West/NDD/South-East/North/North-West/East/North-East/Shahdara, Delhi/ New Delhi.
7. The dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
8. The dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
9. The dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
10. Web-site Committee, Tis Hazari Courts, Delhi.

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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
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